

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1555**

ANSWERED ON 26<sup>TH</sup> JULY, 2018

**CENTRAL ROAD FUND**

1555. SHRI JANAK RAM:  
SHRI SATISH CHANDRA DUBEY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has returned the proposals recommended by the State Government of Bihar for receiving funds under the Central Road Fund for the year 2017-18;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Government has received the revised proposals so far;
- (d) if so, the details thereof; and
- (e) the status of the said proposals as on date?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI MANSUKH L. MANDAVIYA)

(a) to (e) No, Madam. Ministry released funds under Central Road Fund (CRF) to the Government of Bihar based on their utilization certificates during 2017-18. State Government of Bihar has furnished updated utilization certificate upto June, 2018 on 17.07.2018. State Government of Bihar has submitted utilization certificate of Rs. 702.71 crore, whereas; Ministry has already released Rs. 734.15 Crore upto 2017-18 including advance.

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